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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

O.A. NO. 1007/94

Between:

Date of Order: 13.9.96.

1. S.V. Sagar *S.V. Sagar*
2. V. Rama Lakshmi
3. K. Shyam Sunder
4. A. Damodaram

5. A. Anantha Lakshmi
6. J. Sandhya Raghu
7. B.V. Narasimha Raju
8. P. Suresh Babu.

...Applicants.

And

1. The General Manager, Telecom District, Hyderabad, Suryalok Complex, Hyderabad.
2. The Chief General Manager, Telecom, A.P., Hyderabad.
3. The Secretary to the Ministry of Telecommunications, Sanchar Bhavan, New Delhi.
4. The Director General, Telecommunications, Sanchar Bhavan, New Delhi.

...Respondents.

Counsel for the Applicants : Mr. K. Venkateswar Rao
Counsel for the Respondents : Mr. N.V. Ramana, Addl. CGSC

CORAM:

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (A)

THE TRIBUNAL MADE THE FOLLOWING ORDER:

Heard Mr. K. Venkateswara Rao, learned counsel for the applicants and Mr. V. Rajeswar Rao for Mr. N.V. Ramana, learned counsel for the respondents.

This OA was listed today at the instance of the letter from the applicants' counsel. It is stated in the letter that the date quoted in third line of first para of the judgement in the OA dt. 23.2.96 should read as 6.2.85 instead of 6.2.95. The learned counsel for the applicants state that this mistake had happened due to typographical error and may be corrected as 6.2.85. The learned standing counsel has no objection to make in this correction. Hence the date 6.2.95 ~~xxRagxxxx~~ indicated in the third line of ~~third~~ para of the judgement in the OA dt. 23.2.96 is corrected as 6.2.85. ~~the necessary~~

corrections and inform all the concerned.

18/9/96
DEPUTY REGISTRAR (J)

..2..

O.A.NO.1007/94

Copyto:

1. The General Manager, Telecom District,
Hyderabad, Suryalok Complex,
Hyderabad.
2. The Chief General Manager, Telecom,
A.P. Hyderabad.
3. The Secretary to the Ministry of
Telecommunications, Sanchar Bhavan,
New Delhi.
4. The Director General, Telecommunications,
Sanchar Bhavan,
New Delhi.
5. One copy to Mr.K.Venkateswar Rao, Advocate,
CAT, Hyderabad.
6. One copy to Mr.N.V.Ramana, Addl.CGSC,
CAT, Hyderabad.
7. One copy to Library, CAT, Hyderabad.
8. One copy for duplicate.

YLKR

8/24/96
Typed By
Compared by

Checked By
Approved by

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)

DATED: 13/9/96

ORDER/JUDGEMENT
R.A./C.P./M.A. NO.

in

O.A. NO. 1007/94

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED

DISPOSED OF WITH DIRECTIONS
DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED
ORDER AS TO COSTS.

YKR

II COURT

